

- 
5. Shri Bhim Sen
  6. Shri Rajesh Kumar
  7. Shri Madan Lal
  8. Shri Daya Chand
- 

**AAI Plans to re-build the IA Domestic Terminal at IG Airport in Delhi**

3202. SHRI PREM CHAND GUPTA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether AAI plans to re-build the IA domestic Terminal at I.G. Airport which was destroyed in a fire in 1996; and

(b) if so, by when this terminal will be ready?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM):

(a) Yes Sir,

(b) Reconstruction of Terminal IA at IGI Airport is expected to be completed by December, 1997.

**International Airport at Amritsar**

3203. SHRI AKHILESH DAS: Will the Minister of CIVIL AVIATION be pleased to refer to the answer to Unstarred Question 295 given in the Rajya Sabha on 25th February, 1997 and state:

(a) whether Amritsar has been chosen to be latest permanent international airport of the country under domestic civil aviation policy;

(b) if so, the criteria for selecting a place for an international airport;

(c) whether representations were received by Government for upgrading the Lucknow airport into an international airport; and

(d) if so, the measures likely to be taken to convert this airport into an international airport?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM):

(a) Yes, Sir. In fact, Amritsar Airport already caters to limited international

traffic. Further, Airports Authority of India has plans to upgrade the facilities at Amritsar to International Standards.

(b) the criteria for declaring an airport as international are:

—adequate runway length for type of aircraft proposed to be operated and sufficiency of other facilities like taxiway, apron, navigational and communication aids.

—arrangements for cargo handling, keeping in view the present and future requirements.

—Provision for future expansion of the facilities.

(c) Yes, Sir.

(d) Lucknow Airport has been developed as a Model Airport which can handle limited international traffic. A new terminal complex with all modern facilities has been commissioned at a cost of Rs. 13.68 crores.

**Proposal to renovate the Kumbhir Gram Airport**

3204. SHRI KARNENDU BHATTACHARJEE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to renovate the Kumbhir Gram Airport;

(b) if so, how much money has been sanctioned for this purpose;

(c) which authority has been assigned the job of renovation work;

(d) whether Government have sanctioned any money for acquisition of land to extend the run way and provide other facilities; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM):

(a) to (c) Airports Authority of India which is maintaining a civil enclave, is responsible for development works pertaining to passenger facilitation at